

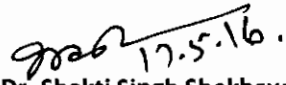
**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 18-05-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil Misc. Appeal No. 1230/09 & Contempt Petition No. 1448/12 Sunita Vs Lalit	Satyavarta Sharma	Sandeep Jain
2	Sh. J.P. Goyal , Sr. Advocate	S.B. Cr. Revision Petition No. 1085/15 Javed Khan Vs. Smt. Sharina Khanam	Ajay Singh	Sajid Ali
3	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 317/97 Laxmi Narain Vs Satya Narain	Alok Garg	J.P. Goyal
4	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Civil Second Appeal No. 432/06 Shakir Husain Vs. Kabir Khan	S. Zakawat Ali	Timan Singh
5	Sh. A.K. Bajpai , Advocate	D.B. Civil Misc. Appeal No. 2783/14 Gazala Tabssum Vs. Abdul Hameed	Sanjay Singhal	P.S. Sharma
6	Sh. S.P. Mathur, Advocate	S.B. Civil First Appeal No. 148/10 & 263/11 Akhilesh Arya Vs. Ajit Kumar	Rajneesh Gupta	V.S. Chauhan
7	Sh. Ankur Rastogi, Advocate	S.B. Civil First Appeal No. 386/15 Virendra Singh Vs. Chand Singh	Shailesh Prakash Sharma	Gaurav Sharma

**NOTICE**

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
( Dr. Shakti Singh Shekhawat )  
Deputy Secretary  
(Action Plan & ADR)

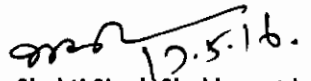
**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 19-05-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Smt. Sumati Bishnoi , Advocate	D.B. Civil Misc. Appeal No. 1184/15 Smt. Hemlata Vs. Manoj Kumar Soni	Ashok Sharma	Ajay Kumar Jain
2	Sh. Ravi Bhojak , Advocate	S.B. Civil Misc. Appeal No. 86/11 Poonam Joshi VS. Archana	Sanjay Mehrishi	Arvind Bhardwaj
3	Sh.P.K. Kasliwal, Advocate	S.B. Cr. Misc. Petition No. 3541/15 Mohammad Zakir Ganchi Vs. Ramzan Khan Gauri	R.D.S. Naruka	P.C. Sharma

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